

Government of Punjab
Department of Social Security and Women & Child Development
(Social Security Branch)

NOTIFICATION

FORM 28

[Rule 21(3) and 22(4)]

CERTIFICATE OF REGISTRATION

(UNDER SECTION 41 OF THE JJ ACT)

After perusal of the documents submitted as per Form 27, the registration granted to following Children Homes vide No.11/18/2012-1WC(2SS)/2357, dated 14th Aug, 2012 is renewed under Section 41(1) of the Juvenile Justice (Care and Protection of Children) Act, 2015 with effect from **07.01.2019** for a period of 5 years:-

Sr. No.	Name of Children Home	Capacity of Home
1	Children Home (For Boys), Ram Colony Camp, Chandigarh Road, Hoshiarpur	100
2	Children Home (For Girls), Gandhi Vanita Ashram, Kapurthala Road, Jalandhar	100
3	Children Home, Jalandhar Gandhi Vanita Ashram, Kapurthala Road, Jalandhar.	50
4	Children Home, Bathinda, House No.20507, Gali No.11, Vikas Colony, Guru Teg Bahadur Nagar, Ward No.8, Bathinda.	50
5	Children Home, Patiala at Rajpura Near Mini Secretariate Rajpura, Distt. Patiala	50
6	Children Home, Gurdaspur, Govt. Kothi No.21-A, Gurdaspur.	50
7	Children Home, Dusaarna Village Dusarna, PO Kurali, Tehsil Kharar, District S.A.S. Nagar	50

The aforesaid institutions with the capacity of children given against their names shall remain bound to follow the Juvenile Justice (Care and Protection of Children) Act, 2015, the Juvenile Justice (Care and Protection of Children) Rules, 2016 and regulations framed by the Central/State Government from time to time.

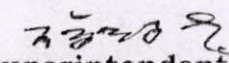
Dated, Chandigarh,
31st Dec, 2018

Raji P. Shrivastava, IAS,
Principal Secretary, Govt. of Punjab
Department of Social Security and
Women & Child Development.

Endst.No.11/18/2012-3SS(2SS)/1387696/5 Dated, Chandigarh **07.01.2019**

A copy is forwarded to the following for information and necessary action:-

1. The Chief Secretary to Government Punjab.
2. Secretary, Government of India, Ministry of Women & Child Development, New Delhi.
3. Additional Chief Secretary, Govt. of Punjab, Department of Home Affairs and Justice.
4. Director, Social Security and Women & Child Development, Punjab.
5. All Deputy Commissioners of State of Punjab.
6. Concerned Homes.


Superintendent
Kri

